

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.10981 of 2016

(Arising out of OIA-AHD-CUSTM-000-APP-353-362-15-16 dated 15/02/2016 passed by Commissioner of CUSTOMS-AHMEDABAD)

Brightpoint I Pvt Ltd

.....Appellant

Plot No. G-9, Block B-1, Mohan Co Op Ind Estate, Mathura Road,
New Delhi, Delhi

VERSUS

C.C.-Ahmedabad

.....Respondent

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

APPEARANCE:

Shri Manish Jain, Advocate for the Appellant

Shri G. Kirupanandan, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 29.06.2022

DATE OF DECISION:29.06.2022

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10973 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul